

1. Ms. Rashim Chandel, Additional Civil Judge (Jr. Div.)-cum-J.M, Bokaro.
2. Ms. Samirah Khan, Additional Civil Judge (Jr. Div.)-cum-J.M, Bokaro.
3. Mr. Prashant Gupta, J.M.-cum-Judge I/c Bokaro.
4. Ms. Minakshi Verma, Additional Civil Judge (Jr. Div.)-cum-J.M, Bokaro.
5. Ms. Sweta Soni, Civil Judge (Jr. Div.)-cum-J.M., Bermo at Tenughat, Bokaro.
6. Ms. Sakshi Srivastava, Additional Civil Judge (Jr. Div.)-cum-J.M. Bermo at Tenughat, Bokaro.
7. Ms. Rupam Smriti Topno, Additional Civil Judge (Jr. Div.)-cum-J.M, Bermo at Tenughat, Bokaro.
8. Mr. Sadish Ujwal Beck, Judge I/c-cum-J.M., Chatra.
9. Mr. Amit Bansal, Additional Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
10. Ms. Ruby, Additional Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
11. Mr. Prateek Raj, Additional Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
12. Mr. Chandan Kumar Goswami, Additional Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
13. Ms. Apekehha, Additional Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
14. Ms. Manya Tandon, Judicial Magistrate, Deoghar.
15. Ms. Monika Prasad, Judicial Magistrate, Madhupur, Deoghar.
16. Ms. Anushka Jain, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
17. Ms. Divya Raghav, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
18. Ms. Divya Aswani, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
19. Mr. Abhinav Tripathi, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
20. Mr. Ankit Kumar Singh, Railway Judicial Magistrate, Dhanbad.
21. Mr. Sumant Dixit, Additional Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
22. Mr. Mahendra Pandit, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
23. Mr. Pragyesh Nigam, Additional Railway Judicial Magistrate, Dhanbad.
24. Ms. Pooja Pandey, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
25. Mr. Vivek Raj, Additional Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
26. Mr. Subhash Bara, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
27. Ms. Ayesha Singh Sardar, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
28. Mr. Suresh Oraon, Additional Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
29. Mr. Sidhant Tigga, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
30. Ms. Jenish Minz, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
31. Mr. Sarthak Sharma, Judicial Magistrate, Dumka.
32. Ms. Paridhi Sharma, Judicial Magistrate, Dumka.
33. Mr. Shailendra Kumar Napit, Judicial Magistrate, Dumka.
34. Mr. Kanishk Rathaur, Additional Civil Judge (Jr. Div.)-cum-J.M, Garhwa.
35. Mr. Harshit Tiwari, Additional Civil Judge (Jr. Div.)-cum-J.M, Garhwa.
36. Mr. Abhinaw Kumar, Additional Civil Judge (Jr. Div.)-cum-J.M, Garhwa.
37. Mr. Vijay Kumar Das, Additional Civil Judge (Jr. Div.)-cum-J.M, Garhwa.
38. Mr. Amit Khanna, S.D.J.M.-cum-Judge Incharge, Nagar Untari, Garhwa.
39. Ms. Mansi, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
40. Mr. Abhijeet Pandey, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
41. Mr. Mohit Chaudhary, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
42. Mr. Ishraque Zeya Khan, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
43. Mr. Abhinandan Pandey, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
44. Mr. Hemant Kumar Singh, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
45. Ms. Payal Jha, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
46. Ms. Saquia Kausar, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
47. Ms. Shalika Anna Herenz, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
48. Ms. Priya Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
49. Ms. Anamika Kachhap, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
50. Ms. Megha Priyanka Lakra, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
51. Ms. Anupriya Sanga, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
52. Mr. Divyam Chaudhary, Judicial Magistrate, Godda.
53. Ms. Jaya Smita Kujur, Additional Civil Judge (Jr. Div.)-cum-J.M, Gumla.
54. Ms. Arpita Narayan, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
55. Ms. Shivani Sharma, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
56. Ms. Neha Jha, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.

57. Ms. Nikhat Ayesha, Additional Civil Judge (Jr. Div.)-cum-J.M. Hazaribagh.
58. Mr. Mohit, J.M.-cum-Judge I/c, Hazaribagh.
59. Ms. Shristi Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M. Hazaribagh.
60. Ms. Priyanka Chopra, Additional Civil Judge (Jr. Div.)-cum-J.M. Hazaribagh.
61. Ms. Sumi Bina Horo, Additional Civil Judge (Jr. Div.)-cum-J.M. Hazaribagh.
62. Ms. Purnima Tirkey, Additional Civil Judge (Jr. Div.)-cum-J.M. Hazaribagh.
63. Ms. Shree Priya, Additional Civil Judge (Jr. Div.)-cum-J.M. Jamshedpur.
64. Mr. Utkarsh Jain, Judge I/c-cum-J.M., Jamshedpur.
65. Mr. Numan Khan Azam, Additional Civil Judge (Jr. Div.)-cum-J.M. Jamshedpur.
66. Mr. Aditya, Additional Civil Judge (Jr. Div.)-cum-J.M. Jamshedpur.
67. Ms. Jyotsna Pandey, Additional Civil Judge (Jr. Div.)-cum-J.M. Jamshedpur.
68. Mr. Alok Ojha, Additional Civil Judge (Jr. Div.)-cum-J.M. Jamshedpur.
69. Ms. Ekta Saxena, Additional Civil Judge (Jr. Div.)-cum-J.M. Jamshedpur.
70. Ms. Monica Srivastava, Additional Civil Judge (Jr. Div.)-cum-J.M. Jamshedpur.
71. Mr. Prashant Singh, Additional Civil Judge (Jr. Div.)-cum-J.M. Jamshedpur.
72. Mr. Vikash Kumar Bhagat, Additional Civil Judge (Jr. Div.)-cum-J.M. Jamshedpur.
73. Ms. Namita Minz, Additional Civil Judge (Jr. Div.)-cum-J.M. Jamshedpur.
74. Mr. Riehes Kumar, Additional Civil Judge (Jr. Div.)-cum-J.M. Jamshedpur.
75. Ms. Juhi Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M. Koderma.
76. Ms. Shivangi Priya, Additional Civil Judge (Jr. Div.)-cum-J.M. Koderma.
77. Mr. Prashant Kumar Verma, Judge I/c-cum-J.M., Koderma.
78. Mr. Md. Danish Nawaz, Civil Judge (Jr. Div.), Koderma.
79. Ms. Suchita Nidhi Tigga, Additional Civil Judge (Jr. Div.)-cum-J.M. Lohardaga.
80. Mr. Kamal Prakash, Judge I/c-cum-J.M., Pakur.
81. Ms. Smriti Tripathi, Additional Civil Judge (Jr. Div.)-cum-J.M. Ramgarh.
82. Mr. Khalid Rasheed Ali Ahmed, Judge I/c-cum-J.M., Ramgarh.
83. Ms. Dhriti Dhairya, Additional Civil Judge (Jr. Div.)-cum-J.M. Ranchi.
84. Ms. Samar Afshan, Additional Civil Judge (Jr. Div.)-cum-J.M. Ranchi.
85. Mr. Akshay Sharma, Railway Judicial Magistrate, Ranchi.
86. Ms. Aishwarya Srivastava, Additional Civil Judge (Jr. Div.)-cum-J.M. Ranchi.
87. Mr. Shivraj Mishra, Additional Civil Judge (Jr. Div.)-cum-J.M. Ranchi.
88. Ms. Sonali Singh, Additional Civil Judge (Jr. Div.)-cum-J.M. Ranchi.
89. Ms. Srishti Ghai, Additional Civil Judge (Jr. Div.)-cum-J.M. Ranchi.
90. Ms. Shradha Bhushan, Additional Civil Judge (Jr. Div.)-cum-J.M. Ranchi.
91. Mr. Amit Kumar Gupta, Railway Judicial Magistrate, Sahebganj.
92. Mr. Sumit Kumar Verma, Judicial Magistrate, Sahebganj.
93. Mr. Pratik Ranjan, Judicial Magistrate, Rajmahal, Sahebganj.
94. Mr. Mahaboob Alam, Judicial Magistrate, Rajmahal, Sahebganj.
95. Mr. Amit Akash Sinha, S.D.J.M.-cum-Judge I/c, Chandil, Seraikela Kharsawan.

Subject: - Nomination of all newly recruited **Civil Judge (Jr. Div.)** for attending one day **online** training programme on **“ICT and eCourts Induction Programme for the newly recruited Civil Judges” (ECT\_17\_2022)** on 22<sup>nd</sup> January, 2023.

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid **online** training programme on **“ICT and eCourts Induction Programme for the newly recruited Civil Judge” (ECT\_17\_2022)** on **22<sup>nd</sup> January, 2023**, with a direction to attend the aforesaid training programme with your Laptops.

The protocol of connectivity in the aforesaid training programme is given below:-

- (i) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Login time is 9.45 A.M. to 10.00 A.M. Beyond this time, login would not be allowed.
- (iii) Participants are requested to keep themselves logged in even during the break.
- (iv) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (v) Video shall be kept on throughout the sessions except break time. This is mandatory for considering participants participation in the Course.
- (vi) In case of internet connectivity issue or any other issue, the trainee shall join the training programme from Civil Court Conference Room.

The joining instructions and link to join training shall be sent by the Judicial Academy Jharkhand subsequently.

You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

Sd/- Ravi Ranjan

Registrar (Administration) I/c

Memo No. 87 /Apptt.

Dated, Ranchi, the 04/1/23

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter under Memo No. 1767/JAJ dated 14.10.2022/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
Registrar (Administration) I/c